

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.21
C.P.(IB) No.162/BB/2023

IN THE MATTER OF:

M/s. Sanyo LSI Technology India Pvt. Ltd. ... Petitioner

Order under Section 59(7) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 15.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri K. Dushyantha Kumar (PCS)

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. List the matter on **21.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)